

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

Original Application No. 2263 of 1996

New Delhi, this the 2nd day of June, 1997

Hon'ble Mr. N. Sahu, Member (A)

Ram Singh S/o late Sh. Bijay Singh,
289, Aliganj, Lodhi Road, New Delhi-110003 - Applicant
(By Advocate : Shri G.S. Lobana)

Versus

1. The Director General, National Water
Development Agency (Ministry of Water
Resources), Plot No. 18-20, Community Centre,
Saket, New Delhi -110 017

2. Union of India, through Secretary,
Ministry of Water Resources, Shram
Shakti Bhawan, New Delhi-110 001

- Respondents

(By Advocate : Shri J.K. Bali)

ORDER (Oral)

Hon'ble Mr. N. Sahu, Member (A)-

The learned counsel for the applicant states
that after going through the memorandum of association of the Society
he seeks to withdraw this Original Application. Permission
is granted to withdraw the O.A.

2. The Original Application is dismissed as
withdrawn. The parties shall bear their own costs.

N. Sahu
(N. Sahu)
Member (A)

rkv.